

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 248 OF 2019 &
IA NOS. 1190, 1930 & 1931 OF 2019**

Dated : 31st October, 2019

In the matter of:

**New Ushanagar Co-operative Housing Society
Ltd.**

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission &
Ors.**

...Respondent(s)

ORDER

Mr. Thorat, Police Inspector, Bhandup, PS, Mumbai is present.

The Bench did not assemble today. As agreed by the parties, list the matter on **16.01.2020.**

(Court Master)

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